1	2	3	
		Revenue	Capital
	MINISTRY OF STEEL AND MINES	Rs.	Rs.
84	Department of Steel		1,000
86	Mines and Minerals		12,20,79.000
	MINISTRY OF SUPPLY AND REHABILITATION		
89	Department of Rehabilitation	3,86,00,000	
	DEPARTMENT OF ATOMIC ENERGY		
100	Atomic Energy Research, Development and Industrial		
	Projects		5,00,00,000
	DEPARTMENT OF SPACE		
105	Department of Space		56,00,000

16.10 hrs.

331

APPROPRIATION (NO. 4) BILL,

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78".

The motion was adopted.

SHRI H. M. PATEL; I introducet the Bill.

I beg to move†:

"That the Bill to autohrise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78, be taken into consideration."

MR. DEPUTY-SPEAKER: The guestion is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: We shall now take up clause-by-clause consideration. The question is:

"That clauses 2 and 3 and the Schedule stand part of the Bill".

The motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1 the enacting Formula and the Title were added to the Bill.

SHRI H. M. PATEL: I beg to move: "That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed".

The motion was adopted.

^{*}Published in Gazette of India Extra ordinary, Part II, section 2, dated 14-12-77.

[†]Introduced/Moved with the recommendation of the President.